

**THE GAUHATI HIGH COURT**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**ORDER NO. 30**

Dated Guwahati, the 23<sup>rd</sup> May, 2016

**As per the resolutions adopted in the Chief Justices' Conference, 2016, Hon'ble the Chief Justice has been pleased to constitute the Committee for Buildings & Infrastructure with the following members:**

	<b>NAMES OF THE HON'BLE JUDGES / MEMBERS</b>	<b>SECRETARY</b>
<b>Committee for Buildings &amp; Infrastructure</b>	<p>1. Hon'ble Mr. Justice Arup Kr. Goswami 2. Hon'ble Mr. Justice Ujjal Bhuyan 3. Hon'ble Mr. Justice Suman Shyam</p> <p style="text-align: center;"><b>MEMBERS</b></p> <p>4. Chief Secretary of the respective States 5. Secretary/Senior-most Secretary of the Department of Finance of the respective States. 6. LR &amp; Secretary, Judicial Department of the respective States. 7. Chief Engineer, PWD, (Building), of the respective States.</p> <p><i>(Officials indicated at Sl. No. 4 to 7 will remain present as and when issues concerning the respective States are taken up).</i></p> <p>This Committee shall also monitor and look into the various projects pertaining to the High Court and its Outlying Benches. However, any urgent matter or issue which is otherwise not related to the officials at Sl. No. 4 to 7, may be placed before Hon'ble the Chief Justice through JAD and Portfolio Judge.</p>	<p>Registrar (Admn.) To be assisted by Jt. Registrar (PM&amp;P)</p>

By Order,  
Sd/- H.K. Sarma,  
**REGISTRAR GENERAL**

**Memo No. HC. III - 23/ 2013/ 1341-61 / G, Dated 23.05.2016**  
**Copy to:-**

- 1) The Chief Secretary, Govt. of Assam / Nagaland / Mizoram / Arunachal Pradesh for information and necessary action.
- 2) The Secretary / Senior-most Secretary, Department of Finance, Govt. of Assam / Nagaland / Mizoram / Arunachal Pradesh for information and necessary action.
- 3) The LR & Secretary, Judicial Department, Govt. of Assam / Nagaland / Mizoram / Arunachal Pradesh for information and necessary action.
- 4) The Registrar ( ), Gauhati High Court, Guwahati for information and necessary action.
- 5) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl for information.

- 6) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for information.
- 7) The District Judge, \_\_\_\_\_ District, Assam / Nagaland / Mizoram / Arunachal Pradesh for information and necessary action.
- 8) The Chief Engineer, PWD, (Bldg.), Govt. of Assam / Nagaland / Mizoram / Arunachal Pradesh for information and necessary action.
- 9) The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 10) The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
- 11) The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 12) The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 13) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 14) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- ✓ 15) The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of Gauhati High Court.*
- 16) The Admn. Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 17) The P.S. to Hon'ble Mr./Dr. (Mrs.) / Mrs. Justice \_\_\_\_\_ Gauhati High Court, Guwahati.
- 18) The Court Manager, Gauhati High Court, Guwahati
- 19) The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
- 20) The Court Officer, No.1, Gauhati High Court, Guwahati
- 21) The C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**